

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 7TH AUGUST, 2015

No. 145/A: The following two Officers of the Cadre of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division) in order of their seniority subject to the final decision of the Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009, w.e.f. the date of their posting in the rank of Civil Judge (Senior Division).

Further, consequent upon above promotion, they are hereby posted, as Civil Judge (Senior Division), to the station/ Judgeship as mentioned in the column No. 03 against their name. -

Sl. No.	Name of the Officers of Civil Judge (Junior Division) Cadre promoted to the rank of Civil Judge (Senior Division)	Name of Station/ Judgeship where they are posted in the rank of/as Civil Judge (Senior Division) on promotion
01	02	03
01	Sri Niraj Kumar Vishwakarma, S.D.J.M., Pakur	Civil Judge (Senior Division), Ranchi
02.	Sri Yogesh Kumar Singh, S.D.J.M., Godda	Civil Judge (Senior Division), Saraikela

By order of the Court

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

dated Ranchi the 7th August, 2015.

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 6890-6902/Apptt

dated Ranchi the 7th August, 2015.

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, G.E. 5, Doranda, Ranchi/ the O/o Registrar General/ the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), all the Joint Registrars, the P.P.S. I/c to Hon'ble the Chief Justice, the NIC Cell I/c of High Court of Jharkhand, Ranchi/ the concerned Principal District and Sessions Judges including the Principal Judicial Commissioner, Ranchi for information, (communication to the Officers concerned) and the needful at their end.

(-) For concerned P.D.J. & P.J.C Ranchi


07.08.2015
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 07TH AUGUST, 2015

No. 146 IA : The services of following Officers of the rank of Principal District Judge are recalled from the State Government and on their repatriation to the parent department, they are hereby transferred and posted in the manner indicated below:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Sri Sanjay Prasad, Chairman, Commercial Taxes Tribunal, Ranchi.	Principal District & Sessions Judge, Bokaro.
02.	Sri Abni Ranjan Kumar Sinha , Senior Law Advisor-cum-Additional Secretary, JUVNL, Ranchi.	Principal District & Sessions Judge, Gumla vice Sri Basant Kumar Goswami since Under Orders of Transfer.
03.	Sri Vijay Kumar No.1, Principal Judge, Family Court, Bokaro	Principal District & Sessions Judge, Palamau at Daltonganj vice Sri Kishore Kumar Srivastava since Under Orders of Transfer.
04.	Sri Deepak Kumar, Secretary to Lokayukta, Jharkhand, Ranchi	Principal District & Sessions Judge, Giridih (w.e.f. 01.09.2015) after superannuation of Sri Gitendra Kumar Singh on 31.08.2015.
05.	Sri Manoj Srivastava, Secretary, High Court Legal Services Committee, Ranchi	Principal District & Sessions Judge, Saraikela-Kharsawan (w.e.f 01.09.2015) after superannuation of Mohammed Kasim on 31.08.2015.

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. /Apptt.
XIX (4)/Apptt. 1/10

Dated Ranchi, the 07th August, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. 6904-6918 /Apptt.
XIX (4) / Apptt/1/10

Dated Ranchi, the 07th August, 2015

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Additional Commissioner-cum-Special Secretary, Commercial Taxes Department, Government of Jharkhand, Ranchi / the Principal District & Sessions Judge I/c, Bokaro/ the Judicial Commissioner, Ranchi/ the Deputy Secretary, Department of Energy, Jharkhand, Ranchi/ the Deputy Secretary to Lokayukta, Jharkhand, Ranchi/ the Member Secretary, Jharkhand State Legal Services Authority, Ranchi/ the Secretary, High Court Legal Services Committee, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration), the Registrar (Establishment), the PPS I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator I/c, e- Courts Project, I/c NIC Cell (for uploading at the website of the Court)..... High Court of Jharkhand, Ranchi for information & needful and the Officers concerned with a direction to join their new assignment accordingly.


07.08.15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 07TH AUGUST, 2015

No. 147 A : Consequent upon promotion of the Officers of rank of Civil Judge (Senior Division) to the post of District Judge, subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Notification No. 13/ varyi pronnati-01/2015 ka. **6787-6816**, Ranchi dated 30/07/2015 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	New place of posting on promotion as
1.	2	3
1.	Mr. Siddharth Mandal, C.J.M., Jamtara	District & Additional Sessions Judge, Jamtara
2.	Mr. Lolark Dubey, C.J.M., Deoghar	District & Additional Sessions Judge, Deoghar
3.	Mr. Kumar Dinesh, C.J.M., Latehar	District & Additional Sessions Judge, Latehar
4.	Mr. Surendra Sharma, C.J.M.-cum-Civil Judge (Sr. Div)-I-cum-Secretary, D.L.S.A, Khunti	District & Additional Sessions Judge, Hazaribagh
5.	Mr. Ranjeet Kumar, C.J.M., Lohardaga	District & Additional Sessions Judge, Lohardaga
6.	Mr. Dharendra Kumar Mishra, C.J.M., Dumka	District & Additional Sessions Judge, Hazaribagh
7.	Mr. Bal Krishan Tiwari, C.J.M., Chatra	District & Additional Sessions Judge, Chatra
8.	Mr. Niraj Kumar Srivastav, C.J.M., Dhanbad	District & Additional Sessions Judge, Dhanbad
9.	Mr. Arvind Kumar Pandey, C.J.M., Giridih	District & Additional Sessions Judge, Giridih
10.	Mr. Vishwa Nath Shukla, C.J.M., Daltonganj	District & Additional Sessions Judge, Daltonganj
11.	Mr. Diwakar Pandey, C.J.M., Ranchi	Additional Judicial Commissioner, Ranchi
12.	Mr. Ashok Kumar No. 2, C.J.M., Jamshedpur	District & Additional Sessions Judge, Jamshedpur
13.	Mr. Manoj Kumar Singh, C.J.M., Chaibasa	District & Additional Sessions Judge, Chaibasa
14.	Mr. Rajesh Sharan Singh, C.J.M., Hazaribagh	District & Additional Sessions Judge, Hazaribagh
15.	Mr. Anil Kumar Mishra No. 1, C.J.M., Seraikela	District & Additional Sessions Judge, Seraikella
16.	Mr. Santosh Kumar No.1, Deputy Secretary, JHALSA, Ranchi	Additional Judicial Commissioner, Ranchi
17.	Mr. Rasikesh Kumar, C.J.M., Garhwa	District & Additional Sessions Judge, Garhwa
18.	Mr. Paras Nath Upadhyay, C.J.M., Pakur	District & Additional Sessions Judge, Hazaribagh

07-08-15

19.	Mr. Sudhanshu Kumar Shashi, C.J.M., Bokaro	District & Additional Sessions Judge, Dhabad
20.	Mr. Dhruva Chandra Mishra, C.J.M., Godda	District & Additional Sessions Judge, Godda
21.	Mr. Rajeev Kumar Sinha, C.J.M., Sahebganj	District & Additional Sessions Judge, Dhanbad
22.	Mr. Sanjay Kumar No.1, Civil Judge (Senior Division)-I-cum- A.C.J.M., Daltonganj	District & Additional Sessions Judge, Daltonganj
23.	Mr. Anil Kumar Mishra No.2, Civil Judge (Senior Division)-I-cum-A.C.J.M., Hazaribagh	District & Additional Sessions Judge, Hazaribagh
24.	Mr. Ramesh Kumar, Civil Judge (Senior Division)-I-cum-A.C.J.M., Ranchi	Additional Judicial Commissioner, Ranchi
25.	Mr. Martand Pratap Mishra, Civil Judge (Senior Division)-I-cum-A.C.J.M., Deoghar	District & Additional Sessions Judge, Jamshedpur
26.	Mr. Rama Shanker Singh, Civil Judge (Senior Division)-I-cum-A.C.J.M., Chaibasa	District & Additional Sessions Judge, Koderma
27.	Mr. Shambhu Lal Shaw, Civil Judge (Senior Division)-I-cum-A.C.J.M., Dumka	Additional Judicial Commissioner, Ranchi
28.	Mr. Kaushal Kishore Jha No. 2, Civil Judge (Senior Division), Daltonganj	District & Additional Sessions Judge, Jamshedpur
29.	Mr. Taufiqul Hassan, Civil Judge (Senior Division)-I-cum-Secretary, D.L.S.A., Latehar	Additional Judicial Commissioner, Ranchi
30.	Mr. Raj Kamal Mishra, Under Secretary-Cum-Deputy L.R., Law (J) Department, Ranchi	Services are again being placed before State Government separately for issuance of required Notification.

By order of the Court,
Sd/- A. K. Choudhary
Registrar General

Memo. No. /Apptt. Dated Ranchi, the 07th August, 2015
XIX(11)-01/2012

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 8920-6948 /Apptt. Dated Ranchi, the 07th August, 2015
XIX(11)-01/2012

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment) , the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges including Judicial Commissioner, Ranchi / The Member Secretary, JHALSA, Ranchi for information & needful and Officers concerned with a direction to join their new assignment accordingly.


07.08.15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 07TH AUGUST, 2015

No. 148 A : Consequent upon promotion of the Officers of the Cadre of Civil Judge (Junior Division) to the rank of Civil Judge (Senior Division), subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Court's Notification No. 122/A dated 07th July, 2015 the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	Posting on promotion as
1.	2	3
1.	Sri Amresh Kumar, SDJM, Dumka	Civil Judge (Senior Division), Dumka
2.	Sri Yogesh Kumar, SDJM, Giridih	Civil Judge (Senior Division), Giridih
3.	Sri Prakash Jha, Law Officer, Law (J) Deptt., Ranchi	Services are again being placed before State Government separately for issuance of required Notification.
4.	Sri Shwayambhu, JM-cum-Judge Incharge, Giridih	Civil Judge (Senior Division), Giridih
5.	Sri Ajay Kumar Singh, SDJM, Deoghar	Civil Judge (Senior Division), Deoghar
6.	Sri Rajeev Ranjan, JM, Deoghar	Civil Judge (Senior Division), Dhanbad
7.	Sri Rajesh Sinha, JM-cum-Addl. Civil Judge (JD), Giridih	Civil Judge (Senior Division), Giridih
8.	Sri Debashish Mohapatra, JM-cum-PM (JJ Board), Deoghar	Civil Judge (Senior Division), Ranchi
9.	Sri Vishal Srivastava, Railway Judicial Magistrate, Porahat (Chaibasa)	Civil Judge (Senior Division), Chaibasa
10.	Sri Tarun Kumar, SDJM, Bokaro	Civil Judge (Senior Division), Bermo at Tenughat (Bokaro)
11.	Sri Gati Krishna Tiwary, SDJM, Jamshedpur	Civil Judge (Senior Division), Jamshedpur
12.	Mrs. Garima Mishra, JM-cum-PM (JJ Board), Hazaribagh	Civil Judge (Senior Division), Hazaribagh
13.	Sri Onkar Nath Choudhary, A.O., Judicial Academy, Ranchi	Civil Judge (Senior Division), Hazaribagh (Services recalled from the State Government)
14.	Sri Raj Kumar Mishra, SDJM, Ranchi	Civil Judge (Senior Division), Ranchi
15.	Sri Dinesh Kumar, SDJM-cum-PM (JJ Board), Saraikela	Civil Judge (Senior Division), Hazaribagh
16.	Sri Dinesh Kumar Mishra, SDJM, Dhanbad	Civil Judge (Senior Division), Dhanbad
17.	Sri Rajesh Srivastava, Civil Judge (J.D), Khunti	Civil Judge (Senior Division), Rajmahal (Sahebganj)
18.	Sri Madhuresh Kumar Verma, SDJM, Daltonganj	Civil Judge (Senior Division), Daltonganj
19.	Sri Akhilesh Kumar, SDJM, Hazaribagh	Civil Judge (Senior Division), Hazaribagh

Handwritten signature and date:
07-08-2015

20.	Sri Prabhat Kumar Sharma, JM-cum-Judge Incharge, Deoghar	Civil Judge (Senior Division), Deoghar
21.	Sri Ravi Shankar Mishra, Civil Judge (J.D), Hazaribagh	Civil Judge (Senior Division), Hazaribagh
22.	Sri Anil Kumar No.2, JM-cum-Judge Incharge, Jamshedpur	Civil Judge (Senior Division), Jamshedpur

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo No. _____ / Apptt. Dated Ranchi, the _____

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo No. _____ / Apptt., dated Ranchi, the _____

Copy forwarded to all the Principal District & Sessions Judges including the Judicial Commissioner, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Director, Judicial Academy Jharkhand, Ranchi for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

Sd/- A. K. Choudhary
Registrar General

Memo No. 6974-6982 / Apptt., dated Ranchi, the 7.9.15

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Vigilance) I/c/ Registrar(Administration) I/c / the Registrar (Establishment) / the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell / the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand, Ranchi for information and needful.


07.09.2015
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 07th AUGUST, 2015

No. 149-A: The Court has been pleased to designate the Court of Sri Shyam Lal Saroj, District & Additional Sessions Judge, Gumla as the Fast Track Court for dealing with the matter relating to offences against women in the Judgeship of Gumla.

By order of the Court,

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 6983-6985/ Apptt.

Dated Ranchi the 07th August, 2015

Copy forwarded to the Principal District & Sessions Judge, Gumla/ Sri Shyam Lal Saroj, District & Additional Sessions Judge, Gumla for information and needful/ In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.


07-08-2015
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 7TH AUGUST, 2015

No. 150 A: Sri Sanjay Kumar Dubey, JM-cum-Civil Judge (Junior Division), Bermo at Tenughat (Bokaro) is hereby transferred and posted at Dumka.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the power of Judicial Magistrate 1st class upon Sri Sanjay Kumar Dubey for the Dumka District.

The Principal District and Sessions Judge, Dumka is hereby requested to use his own discretionary powers in distributing judicial works to Sri Sanjay Kumar Dubey.

By Order of the Court,

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. _____/Apptt

Dated Ranchi the 7th August, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary

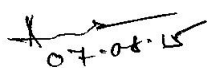
Registrar General

Memo No. 6987-6997 /Apptt.

Dated Ranchi the 7th August, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / the /c P.P.S. to the Hon'ble the Chief Justice / the CPC /c& /c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Bokaro & Dumka for information and (communication to the Officer concerned)

(-) for PDJs


07-08-15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

The 7th August, 2015

No. 151 A: The Judicial officers named in Column no. 02 are transferred/posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as Sub-divisional Judicial Magistrates, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

Sl. No	Name of the officer with designation and present place of posting	(a) Station transferred/posted to (b) Name of the Judgeship (c) Name of the Sub-division
1.	2.	3.
01.	Sri Mithilesh Kumar Singh, JM-cum-Judge Incharge-cum-Addl. Civil Judge (Junior Division), Bokaro	(a) Bokaro (b) Bokaro (c) Bokaro
02.	Sri Bimlesh Kumar Sahay, Railway Judicial Magistrate, Daltonganj	(a) Daltonganj (b) Daltonganj (c) Daltonganj
03.	Sri Sanjay Kumar Singh No. III, Judicial Magistrate, Deoghar	(a) Deoghar (b) Deoghar (c) Deoghar
04.	Sri Kumar Pawan, Civil Judge (Junior Division), Dhanbad	(a) Dhanbad (b) Dhanbad (c) Dhanbad
05.	Sri Sachindra Birua, JM-cum-Judge Incharge-cum-PM JJ Board, Dumka	(a) Dumka (b) Dumka (c) Dumka
06.	Sri Sanjay Singh Yadav, Civil Judge (Junior Division), Giridih	(a) Giridih (b) Giridih (c) Giridih
07.	Sri Sanjiv Kumar Verma, JM-cum-Judge Incharge, Godda	(a) Godda (b) Godda (c) Godda
08.	Sri Rakesh Kumar, J.M., Hazaribagh	(a) Hazaribagh (b) Hazaribagh (c) Hazaribagh
09.	Sri Vinod Kumar Tiwari, Civil Judge (Junior Division), Jamshedpur	(a) Jamshedpur (b) Jamshedpur (c) Jamshedpur
10.	Sri Durgesh C. Awasthi, JM-cum-Judge Incharge-cum-PM, JJ Board, Pakur	(a) Pakur (b) Pakur (c) Pakur
11.	Sri Rajesh Kumar Singh, Civil Judge (Junior Division), Ranchi	(a) Ranchi (b) Ranchi (c) Ranchi
12.	Sri Sachindra Nath Sinha, JM-cum-Judge Incharge-cum-Civil Judge (Junior Division), Saraikela	(a) Saraikela (b) Saraikela (c) Saraikela
13.	Sri Sanjeev Jha, S.D.J.M., Bermo at Tenughat (Bokaro)	(a) Bermo at Tenughat (b) Bokaro (c) Bermo

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07-08-15

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ **/Apptt** **Dated Ranchi the 7th August, 2015**

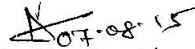
Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 6999-702/1Apptt. **Dated Ranchi the 7th August, 2015**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) I/c/ the Registrar (Administration) I/c/ the Registrar (Establishment) / the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC I/c& I/c NIC Cellof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges/ the Principal Judicial Commissioner, Ranchi for information and **(communication to the Officers concerned)**.

() - For concerned PDJs & PJC, Ranchi


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 07TH AUGUST, 2015

No. 152 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table given below:-

Sl. No.	Name of the officers with designation and present place of posting (with Judgeship/Department).	Name of the District
1	2	3
1	Sri Radha Krishan, Secretary, DLSA, Dumka	Dumka
2	Sri Rama Kant Mishra, Civil Judge (Senior Division)-I-cum-ACJM, Gumla [Under Orders of Transfer & posting at Chaibasa as Civil Judge (Senior Division)]	Chaibasa
3	Sri Ajit Kumar Singh, Civil Judge (Senior Division)-I-cum-ACJM, Jamshedpur	Jamshedpur
4	Sri Sanjay Kumar Singh No.1, Civil Judge (Senior Division)-I-cum-ACJM, Dhanbad	Dhanbad
5.	Sri Anuj Kumar, Civil Judge (Senior Division)-I-cum-ACJM, Saraikela	Saraikela
6.	Sri Rajeev Anand, Civil Judge (Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Koderma [Under Orders of Transfer & posting at Lohardaga as Civil Judge (Senior Division)]	Lohardaga
7.	Sri Subhash, Civil Judge (Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Sahebganj	Sahebganj
8.	Sri Syed Saleem Fatmi, Civil Judge (Senior Division)-I-cum-ACJM, Jamtara	Jamtara
9.	Sri Amitesh Lal, Civil Judge (Senior Division), Hazaribagh	Hazaribagh
10.	Sri Ravi Ranjan, Civil Judge (Senior Division), Deoghar	Deoghar
11.	Sri Arvind Kumar No.1, Civil Judge (Senior Division)-I-cum-ACJM, Rajmahal (Sahebganj) [Under Orders of Transfer & posting at Chatra as Civil Judge (Senior Division)]	Chatra
12	Sri Biresh Kumar, Civil Judge (Senior Division)-cum-Spl. Judge, Economic Offences, Dhanbad [Under Orders of Transfer & posting at Garhwa as Civil Judge (Senior Division)]	Garhwa
13	Sri Sanjay Kumar Upadhyay, Civil Judge (Senior Division), Daltonganj	Daltonganj
14	Sri Shesh Nath Singh, Civil Judge (Senior Division)-cum-Spl. Judge, Economic Offences, Ranchi	Ranchi
15	Sri Kamal Kumar Srivastava, Civil Judge (Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Giridih	Giridih
16	Mrs. Prem Lata Tripathi, Civil Judge (Senior Division), Giridih [Under Orders of Transfer & posting at Khunti as Civil Judge (Senior Division)]	Khunti
17	Sri Dinesh Rai, Civil Judge (Senior Division)-I-cum-ACJM, Bokaro	Bokaro
18	Sri Anil Kumar Pandey, Civil Judge (Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Dhanbad [Under Orders of Transfer & posting at Latehar as Civil Judge (Senior Division)]	Latehar
19	Sri Sanjay Pratap, Civil Judge (Senior Division), Hazaribagh [Under Orders of Transfer & posting at Godda as Civil Judge (Senior Division)]	Godda
20	Sri Rajiv Ranjan, Civil Judge (Senior Division)-cum-J.M., Ranchi [Under Orders of Transfer & posting at Pakur as Civil Judge (Senior Division)]	Pakur

Handwritten signature and date:
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07.08.15

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. / Apptt. Dated Ranchi, the

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Memo No. 7023 - 7047 / Apptt. Dated Ranchi, the 07.08.15
Sd/- Anil Kumar Choudhary
Registrar General
XX(4)-01/2011

Copy forwarded to the All the Principal District & Sessions Judges including Judicial Commissioner, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Deputy Commissioner & Superintendent of Police of concerned Districts for information and (communication to the Officers concerned).

The Officers concerned may be directed to make over charge of their respective Courts and Offices and to proceed to join their new assignment accordingly.

(-) For P.D.Js, J.C. & Principal Secretary Law (Judl.) Deptt. only.


07.08.15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 07TH AUGUST, 2015

No. 153 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Sri Rama Kant Mishra, Civil Judge (Senior Division)-I-cum-ACJM, Gumla	a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa
2.	Sri Rajeev Anand, Civil Judge (Senior Division)-I-cum-ACJM-cum-Secretary, DLSA, Koderma	a) Civil Judge (Senior Division) b) Lohardaga c) Lohardaga
3.	Sri Arvind Kumar No.1, Civil Judge (Senior Division)-I-cum-ACJM, Rajmahal (Sahebganj)	a) Civil Judge (Senior Division) b) Chatra c) Chatra
4.	Sri Biresh Kumar., Civil Judge (Senior Division)-cum-Special Judge, Economic Offences, Dhanbad	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa
5.	Mrs Prem Lata Tripathi, Civil Judge (Senior Division), Giridih	a) Civil Judge (Senior Division) b) Khunti c) Khunti
6.	Sri Anil Kumar Pandey, Civil Judge (Senior Division)-cum-Secretary, DLSA, Dhanbad	a) Civil Judge (Senior Division) b) Latehar c) Latehar
7.	Sri Sanjay Pratap, Civil Judge (Senior Division), Hazaribagh	a) Civil Judge (Senior Division) b) Godda c) Godda
8.	Sri Rajiv Ranjan, Civil Judge (Senior Division)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Pakur c) Pakur

By order of the Court,

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt. Dated Ranchi, the _____

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt., _____ dated Ranchi, the _____

Copy forwarded to the the Judicial Commissioner, Ranchi/ the Principal District & Sessions Judges, Gumla, Chaibasa, Koderma, Lohardaga, Sahebganj, Chatra, Dhanbad, Garhwa, Giridih, Khunti, Latehar, Hazaribagh, Godda and Pakur for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

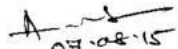
Sd/- Anil Kumar Choudhary
Registrar General

A-2
07-08-15

Memo No. 7064-7071 Apptt.,

dated Ranchi, the 07.08.15

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ the Registrar (Vigilance) I/c / Office of the Registrar(Administration) / the Registrar (Establishment) / the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell (for uploading at the website of the Court) / the PPS I/c to Hon'ble the Chief JusticeHigh Court of Jharkhand, Ranchi for information and needful.


07.08.15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 07TH AUGUST, 2015

No. 154 / A: The services of Sri Kishore Kumar Srivastava, Principal District & Sessions Judge, Palamau are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi, for his appointment as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi.

The aforesaid Notification shall come into force with immediate effect.

By order of the Court,

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo.No...../Apptt. dated Ranchi, the 07th August, 2015
XXII (53)/1/2010

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo.No. 7073-7116/Apptt. dated Ranchi, the 07th August, 2015
XXII (53)/1/2010

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Principal District & Sessions Judge, Palamau at Daltonganj/ the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, All the Joint Registrars (Judicial & Non-Judicial), All the Deputy Registrars, All the Assistant Registrars, Incharge Court Masters' Section, Incharge P.As' Section, All the Section Officers, Stamp Reporter, Oath CommissionerHigh Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi, for information and needful.


07-08-15
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 7th August, 2015

No. 155 A: The Judicial officers named in Column No. 02 are transferred and/or posted as Registrars/ Judges In-charge, Civil Courts (in addition to other assignments), at the places mentioned against their respective names in Column no. 3 of the table below, to do the administrative duties in those Judgeships :-

Sl No.	Name of the officer with designation and present place of posting	Station where duties are to be performed
01.	02	03
1.	Sri Kusheshwar Sinku, JM-cum-Addl. Civil Judge (Junior Division), Bokaro	Bokaro
2.	Sri Abhishek Prasad, Judicial Magistrate, Deoghar	Deoghar
3.	Sri Binod Kumar, JM-cum-Addl. Civil Judge (Junior Division), Dhanbad	Dhanbad
4.	Sri Sanjay Kumar Dubey, JM-cum-Civil Judge (Junior Division), Bermo at Tenughat (Bokaro)	Dumka
5.	Sri Bipin Bihari Gautam, JM-cum- Addl. Civil Judge (Junior Division), Giridih	Giridih
6.	Sri Sanjiv Kumar Verma, JM-cum-Judge Incharge, Godda	Godda
7.	Sri Avinash Kumar Dubey, J.M., Jamshedpur	Jamshedpur
8.	Sri Mukulesh Chandra Narain, J.M., Pakur	Pakur
9.	Sri Prem Shankar, JM-cum-Judge Incharge, Bermo at Tenughat (Bokaro)	Saraikela
10.	Sri Sanjeev Jha, S.D.J.M., Bermo at Tenughat (Bokaro)	Bermo at Tenughat (Bokaro)

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ /Apptt

Dated Ranchi the 7th August, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

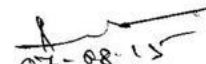
Sd/ Anil Kumar Choudhary
Registrar General

Memo No. 7118-7135 /Apptt.

Dated Ranchi the 7th August, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / the /c P.P.S. to the Hon'ble the Chief Justice / the CPC /c& /c NIC Cellof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges for information and (communication to the Officers concerned).

() - For PDJs


07-08-15
Registrar General

HIGH COURT OF JHARKHAND
NOTIFICATION

THE 7TH AUGUST, 2015

No. 156 A: The Judicial officers named in Column no. 02 are appointed as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below, in addition to their present assignment.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2002 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1887.
01	02	03	04
1.	Sri Binay Kumar Lal, JM-cum-Judge Incharge, Dhanbad	(a) Civil Judge (Junior Division) (b) Dhanbad (c) Dhanbad	(a) Rs. 1,00,000/- within the local limits of Dhanbad Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Dhanbad Munsif
2.	Mrs. Kashika M. Prasad, JM-cum-Addl. Civil Judge (Junior Division), Giridih	(a) Civil Judge (Junior Division) (b) Giridih (c) Giridih	(a) Rs. 1,00,000/- within the local limits of Giridih Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Giridih Munsif
3.	Sri Satyakam Priyadarshi, J.M., Hazaribagh	(a) Civil Judge (Junior Division) (b) Hazaribagh (c) Hazaribagh	(a) Rs. 1,00,000/- within the local limits of Hazaribagh Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Hazaribagh Munsif
4.	Sri Manoj Kumar Tripathi, JM-cum-Addl. Civil Judge (Junior Division), Jamshedpur	(a) Civil Judge (Junior Division) (b) Jamshedpur (c) Jamshedpur	(a) Rs. 1,00,000/- within the local limits of Jamshedpur Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Jamshedpur Munsif
5.	Ms. Sushila Soreng, JM-cum-Addl. Civil Judge (Junior Division), Khunti	(a) Civil Judge (Junior Division) (b) Khunti (c) Khunti	(a) Rs. 1,00,000/- within the local limits of Khunti Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Khunti Munsif
6.	Sri Akhilesh Kumar Tiwari, JM-cum-Addl. Civil Judge (Junior Division), Ranchi	(a) Civil Judge (Junior Division) (b) Ranchi (c) Ranchi	(a) Rs. 1,00,000/- within the local limits of Ranchi Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ranchi Munsif
7.	Sri Prem Shankar, JM-cum- Judge Incharge, Bermo at Tenughat (Bokaro) [under order of transferred to Saraikela]	(a) Civil Judge (Junior Division) (d) Saraikela (c) Saraikela	(a) Rs. 1,00,000/- within the local limits of Saraikela Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Saraikela Munsif
8.	Mrs. Neerja Ashri, JM-cum-Addl. Civil Judge (Junior Division), Bermo at Tenughat (Bokaro)	(a) Civil Judge (Junior Division) (e) Bermo at Tenughat (c) Bokaro	(a) Rs. 1,00,000/- within the local limits of Bermo Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Bermo Munsif

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the 7th August, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

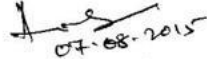
A-12
07.08.2015

Memo No. 7137-7152/Apptt.

Dated Ranchi the 7th August, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) I/c/ the Registrar (Administration) I/c/ the Registrar (Establishment) / the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC I/c& I/c NIC Cellof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and (communication to the Officers concerned).

() - For PDJs & JC, Ranchi


07-08-2015
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

**NOTIFICATION
THE AUGUST, 2015**

No. 157 A: The Judicial Officers named in Column no. 2 of the table below are transferred/posted as Railway Judicial Magistrates to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the respective Railway Court mentioned in Column No. 4 of the table, which they are competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under Sub-Section 3 of Section 11 of the Code of Criminal Procedure, 1973, the High Court are pleased to confer the powers of Judicial Magistrate 1st class upon the Officers named in Column no. 2 for the territorial jurisdictions mentioned against their respective names, given in Column no. 3 of the table below.

These officers are also vested with the powers conferrable on a Judicial Magistrate of the 1st class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973.

They are also conferred with the powers to take cognizance of such cases which they have been authorized to try in their respective territorial jurisdictions: -

Sl. No.	Name of the officer with designation and present place of posting	Name of the station where he would be posted in the Court of Railway Judicial Magistrate	Jurisdictions for which power is being vested
1.	2.	3.	4.
1.	Sri Dileep Rajeshwar Tirkey, JM-cum-PM, J.J. Board, Khunti	Porahat (Chaibasa)	East Singhbhum, West Singhbhum, Saraikela-Kharsawan and Ranchi
2.	Sri Rajiv Tripathi, Judicial Magistrate, Daltonganj	Daltonganj	Palamau, Latehar, Garhwa, Chatra and Hazaribagh

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ /Apptt Dated Ranchi the August, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 7154-7163 /Apptt. Dated Ranchi the August, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / P.P.S. /c/ to the Hon'ble the Chief Justice / the CPC /c& /c NIC Cell High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges for information and (communication to the officer concerned) and the concerned Railway Magistrates [communication to all concerned Railways Authorities.]

() - for concerned PDJs

[] - Railway Magistrates

A. S.
07-08-2015
Registrar General